

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

NAME OF THE PETITIONER

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/111/2017

: VENKU HOSPITALS PVT LTD

DESIGNATION

REPRESENTATION BY WHOM

B. Sorgth baby

M. RATITINAKUMAR PETITIONER

as a sure

**SIGNATURE** 

## **ORDER**

Mr. M. Rathinakumar, Representative for the Petitioner present. Mr. B. Sarathbabu, Counsel for RoC also present and filed the objection. Heard. Reserved for orders.

> \_50 -MEMBER (JUDICIAL)

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